

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 109/2000

Tuesday the 1st day of February, 2000.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

K. I. Vallabhan  
S/o Raman Mussath  
Temporary Status Mazdoor  
Cochin Foreign Post Office  
residing at Kolady Illam  
Karuvetteor P.O.  
Kozhikode.

...Applicant.

(By advocate Mr M.R.Rajendran Nair)

Versus

1. Senior Superintendent of Post Offices  
Ernakulam Division, Cochin.
2. Chief Post Master General  
Kerala Circle, Trivandrum.
3. Union of India represented by Secretary  
to Government of India  
Ministry of Communications, New Delhi. ..Respondents.

(By advocate Mr R.Madanan Pillai)

The application having been heard on 1st February, 2000  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Applicant seeks to declare that he is entitled to be  
considered for regular appointment as Group D and to direct  
the respondents to consider the applicant for regular appointment  
as Group D employee in accordance with law and also to direct  
the first respondent to consider and pass orders on A2  
representation.

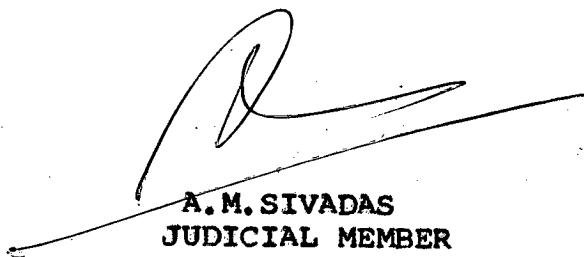
2. Learned counsel appearing for the applicant submitted  
that it is suffice to direct the first respondent to consider  
and pass appropriate orders on A2 representation within a time  
frame.

3. The submission of the learned counsel for the applicant appears to be just and feasible.

4. Accordingly the first respondent is directed to consider and dispose of A2 representation dated 21.4.99 within three months from the date of receipt of a copy of this order.

Original Application is disposed of as above.

Dated 1st February, 2000.



A. M. SIVADAS  
JUDICIAL MEMBER

aa.

Annexure referred to in this order:

A-2: True copy of the representation dated 21.4.99 before the first respondent.